

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government have worked out any strategy to extend Public Distribution System Scheme to areas not covered so far and if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the method of supply of foodgrains and essential commodities to the hilly and remote inaccessible areas in the country?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) No Sir. All the districts in the country are covered under Public Distribution System Scheme.

(b) Does not arise.

(c) Does not arise.

(d) Does not arise.

(e) Public Distribution System is implemented under joint responsibility of Central Government and State Governments. Central Government make available the essential commodities in bulk to State Governments. The responsibility for distribution of essential commodities within the State rests with the State Governments. Every State Government has its own arrangements of supply of foodgrains and essential commodities to the hilly and remote areas according to the local needs and available infrastructure

#### **Ban on Use of Azo-Dyes**

3245. SHRI SATYAJITSINH DULIPSINH GAEKWAD :  
SHRI MADHAVRAO SCINDIA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have banned the use of azo-dyes in view of its harmful effects on public health and environment; and

(b) if so, the details of the dyes banned, and the industries using such dyes in Gujarat, Maharashtra and other States indicating the circumstances leading to the ban?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) A list of prohibited azo-dyes is appended in the Statement attached. All the States and Union Territories have been contracted to furnish the list of industries using prohibited azo-dyes in the country. Based on the findings of experts, the Government have taken the decision to

prohibit listed azo-dyes in view of carcinogenic potential of certain arylamines which are released from these azo-dyes on contact with the human body.

#### **Statement**

Sl.No.	Colour Index Generic Number	Colour Index Number
1	2	3
1.	Acid Red 4	14710
2.	Acid Red 5	14905
3.	Acid Red 24	16140
4.	Acid Red 26	16150
5.	Acid Red 73	27290
6.	Acid Red 114	23635
7.	Acid Red 115	27200
8.	Acid Red 116	26660
9.	Acid Red 128	24125
10.	Acid Red 148	26665
11.	Acid Red 150	27190
12.	Acid Red 158	20535
13.	Acid Red 167	—
14.	Acid Red 264	18133
15.	Acid Red 265	18129
16.	Acid Red 420	—
17.	Acid Violet 12	18075
18.	Acid Brown 415	—
19.	Acid Black 131	—

1	2	3	1	2	3
20.	Acid Black 132	—	43.	Direct Blue 1	24410
21.	Acid Black 209	—	44.	Direct Blue 3	23705
22.	Acid Red 111	—	45.	Direct Blue 8	24140
23.	Acid Red 42	—	46.	Direct Blue 9	24155
24.	Basic Brown 4	21010	47.	Direct Blue 10	24340
25.	Developer 14 = Oxidation Base 20	76035	48.	Direct Blue 14	23850
26.	Direct Yellow 48	23660	49.	Direct Blue 15	24400
27.	Direct Orange 6	23375	50.	Direct Blue 22	24280
28.	Direct Orange 7	23380	51.	Direct Blue 25	23790
29.	Direct Orange 10	23370	52.	Direct Blue 35	24145
30.	Direct Orange 108	29173	53.	Direct Blue 53	23860
31.	Direct Red 2	23500	54.	Direct Blue 76	24411
32.	Direct Red 7	24100	55.	Direct Blue 151	24175
33.	Direct Red 21	23560	56.	Direct Blue 160	—
34.	Direct Red 22	23565	57.	Direct Blue 173	—
35.	Direct Red 24	29185	58.	Direct Blue 192	—
36.	Direct Red 26	29190	59.	Direct Blue 201	—
37.	Direct Red 39	23630	60.	Direct Blue 215	24115
38.	Direct Red 46	23050	61.	Direct Blue 295	23820
39.	Direct Red 62	29175	62.	Direct Green 85	30387
40.	Direct Red 67	23505			
41.	Direct Red 72	29200			
42.	Direct Violet 21	23520			

1	2	3
63.	Direct Blue 222	30368
64.	Direct Black 91	30400
65.	Direct Black 154	—
66.	Direct Yellow 7	26090
67.	Direct Yellow 23	26070
68.	Direct Yellow 56	—
69.	Direct Orange 149	—
70.	Direct Red 151	26130

[Translation]

#### Safety of MPs

3246. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have recently received some letters from Members of Parliament to provide Police constable for the safety of their life and property;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Yes, Sir. Government receives from time to time references from Members of Parliament and takes action on the basis of advice of security agencies for determining level of threat and provides appropriate security. Since 'Public Order' and 'Police' are State subjects under the constitution of India and responsibility for providing security to persons residing within their jurisdiction is that of concerned State/UT Government, such references wherever necessary, are also forwarded to the concerned State/UT Government for appropriate action.

[English]

#### Procurement of Wheat

3247. DR. LAXMINARAYAN PANDEY :  
SHRI DHIRENDRA AGARWAL :  
SHRI SONTOSH MOHAN DEV :  
SHRI R. SAMBASIVA RAO :  
KUMARI SUSHILA TIRIYA :  
SHRI MANGAT RAM SHARMA :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether domestic procurement of wheat during the current year has been much better than expected;

(b) if so, the details thereof;

(c) the quantity of wheat procured by FCI during the current year upto June 30, 1997;

(d) whether in spite of giving incentive to the farmers, the Government have not been able to procure wheat in sufficient quantity from the farmers;

(e) if so, the reasons therefor and the steps taken to promote procurement in non-traditional States;

(f) whether there are conflicting reports about the wheat stock and import;

(g) if so, the factual position of procurement of wheat; and

(h) the extent to which the wheat procurement has been sufficient and whether in view of procuring sufficient quantity of wheat, the Government have dropped their decision to import the same?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) to (e) A quantity of 92.02 lakh tonnes of wheat has been procured for Central Pool in the current Rabi Marketing Season 1997-98 upto 30.6.97 as against 81.39 lakh tonnes of wheat procured during the corresponding period of last Rabi Marketing Season. The quantity of wheat procured is sufficient to meet the TPDS requirements.

(f) There is a discrepancy in the stock position of wheat maintained by the Ministry and the FCI, which is being reconciled. Imported wheat during 1996-97 conforms to the parameter prescribed in the Prevention of Food Adulteration Act and the phytosanitary and quarantine norms laid down by Government. Another 10 lakh tonnes has been contracted for import during 1997-98.